MR. CHAIRMAN: Next question.

श्री राजनारायण: गुलाप सरवार को क्यों गिरफ्तार किया गया, इसलिये कि वे गवर्नमेंट की पालिसी के विरुद्ध थे, करका को इसीलिये गिरफ्तार किया गया क्योंकि वे गवर्नमेंट की पालिसी के विरोधी थे।

CEMENT FACTORY IN NEEMUCH

*67. SHRI A. D. MANI: Will the Minister of INDUSTRIAL DEVELOPMENT bepleased to state:

(a) whether any action has been taken by ths Cement Corporation of India for setting up of a cement factory at Neemuch; and

(b) if so, the details of the action taken?

THF. DEPUTY MINISTER IN THI: MINISTRY OF INDUSTRIAL DEVELOP-MENT (PROF. SIDDHESHWAR PRASAD): (a) and (b) Mandhar and Neemuch are two of the locations in Madhya Pradesh, among others, investigated, by the Cement Corporation for the setting up of cement plants with a capacity of two Iakh tonnes each per annum. As the investigations at Mandhar were completed earlier than at Neemuch and as the location at Mandhar was considered to be more favourable, the Cement Corporation with the approval of the Government of India decided to set up the factory at Mandhar during the Fourth Plan period. The Mandhar factory want into commercia] production on 19-7-70.

Neemuch is one of the Locations for which a feasibility report based on cement cost data is being prepared by the Corporal ion for setting up a cement plant there during the Fifth Five Year Plan.

SHRI A. D. MANI: May I ask ths Minister whither any survey has been made all over Madhya Bharat particularly regarding the total euiimted cement reserves because there is a good deal of deposit of cement in the Neemuch area which has not been exploited? And I would also ask him whether the would give some idea about the total estimated reserves of cement in Madhya Pradesh in general.

PROF. SIDDHESHWAR PRASAD: A S tn : 'j bas been made but I do not have ihe del ni- with me just now.

SHRI A. D. MANI: Will he give some details about the financial structure of the new undertakings that have been set up in the public sector to exploit cement?

PROF. SIDDHESHWAR PRASAD: A few sites were selected by the Cement Corporation of India. At Mandhar the capacity will be two Iakh tonnes and the cost will be Rs. 466 lakhs; at Seram Kurkunta the cost will be Rs. 469 lakhs; at Bokajan the cost will be Rs. 1126 lakhs; at Paonta (HP) the cost will be Rs. 1126 lakhs; at Paonta (HP) the cost will be Rs. 565 lakhs; at Xemuch, if it comes about, it will be round about Rs. 5 crores.

SHRI A. G. KULKARNI: May I know whether the Government are aware that a majority of the cement factories are at present located in the south and on the northern side more cement factories are to be encouraged? In view of tins, the factory in Madhya Pradesh will be quite encouraging so that cemenl supply on the northern side and the eastern side will be possible at a cheaper rate of transport.

PROF. SIDDHESHWAR PRASAD: While locating cement factories in future, Government will keep the suggestion in mind.

CONSUMPTION OF ILLICIT LIQUOR IN DELHI

♦68. SHRIGANESHILALCHAUDHARY: SHRI M. K. MOHTA: SHRI K. C. PANDA: SHRI LOKANATH MISRA..-f SHRI RAM SAHAI: SHRI S. KUMARAN: SHRI SURAJ PRASAD: SHRI BHUPESH GUPTA: SHRI SITARAM KESRI: SARDAR GURCHARAN SINGH IOIIRA: SHRI S. A. KHAJA MOHIDEEN: SHRI SUNDAR MANI PATEL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of deaths caused due to consumption of illicit liquor in Delhi in the month of January, 1972;

f The question was actually a sked on the floor of the House by Shri Lokamith Misra,

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(b) tlie Action taken by Government against the concerned Excise and Police officials of Delhi; and

(e) the measures Government propose to take to prevent recurrence of such incidents in future?

THE MINISTER OF STATE IN THE MINISTER Y OI HOME AFI AIRS (SHRI K. C. PANT): (a) 112.

(b) and (c) Tlv; Lt. Governor, Delhi, appointed a Commission of Enquiry under the Commission of Enquiries Act, 1952, on 23-1-72. The report of the Commission has been received by the Delhi Administration on the 13th March, 1972, and it is under examination.

SHRILOKANATHMISRA: May I know whsther the hon. Minister would be willing to place on the Table of the House a copy of the Report which has been submitted by ihe Commission of Inquiry? This is my first question. Secondly, may I know whether it was true that this particular illicit liquor business was located in the railway area and whether any of the railway officials were also parties to this illicit liq ior distillation and sale ? Thirdly, may I know whelher there is a laige amount of corruption among Ihe police officials in Delhi so far as the posting of police officials is concerned because the postings are done in the income potential from this illicit liq u or distillation and sale? May I know whether any inquiry is going to be made into that?

SHRI K. C. PANT: Sir, the Report of ihe inqiiry is bjingex imined hy the Delhi Administration. In due course, it will be made public. Sir, the deaths did not occur in any one area: th;y oec.irred In different parts of Delhi and the police have registered cases at the police stations of Kamla Market, Punjabi Bagh, I'ahar Ganj, Defence Colony and Darya Ganj They were distributed all over, they were widespread Thirdly, so far as the omissions or commissions of the police are concerned, we sh ill certainly look into the report. The situation is a serious one from the fact that 112 people have died. We shall certainly give our nust serious consideration to any suggestions made in the report.

MR. CHAIRMAN: The Question Houi is over.

WRITTEN ANSWERS TO QUESTIONS

JESSOP AND Co., CALCUTTA

•53. SHRI PRANAB KUMAR MUKHERJEE: Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to stale:

(a) the amount of money that has been advanced by Government to Jessop and Co., Calcutta since the take over of its management under Industrial Development and Regulation Act;

(b) what has been the turnover of the coneern since its take over; and

(c) what measures Government have taken to make it a viable unit?

THE MINISTER OF INDUSTRIAL DEVELOPMENT (SHRI MOINUL HAQUE CHOUDHURY): (a) Rs. 739 lakhs during the period from 15th May 1958 (the date of taking over) till 9th March, 1972.

(b) The turnover of the concern since its take over amounts to Rs. 16,568.48 lakhs.

(c) Upto 1966-67 the Company did reasonably well and earned profits. However, following the recession in the engineering industry from about that year and the cut back in the Railway orders, there was large erosion in its turnover. This was accompanied with shortage of orders, raw materials and working capital. To improve the Company's profitability, Government has taken steps to provide adequate and timely financial assistance to the company, helped it in securing Import of steel and matching materials and permitted diversification, by gearing up its production programmes.

STUDY IN RESPECT OF LARGE INDUSTRIAL UNITS

•65. SHRI M. K. MOHTA: Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government had recently undertaken a study of the large industrial units in the private sector in which public financial institution hold substantial share, with a view to nationalising such firms; and

(b) if so, the result of the study conducted by Government and the decision in this regard ?